

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 16**

**CP No. 64/Chd/Hry/2022**

**Under Section 252(3), CA 2013**

**In the matter of:**

Wayfast IT Solution Pvt. Ltd

...Appellant

Vs.

ROC, NCT of Delhi & Haryana

..Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 01.12.2023.

Sd/-

**Court Officer**

November 1, 2023  
*Mamta*